| Name of the Corporate Debtor: CIRCAR JUTE MILLS PRIVATE LIMITED; Date of Commencement of CIRP: 04-04-2022; List of Creditors as on: 11-04-2022; Name of IP: Mr. Ajay Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11188 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|---------------|----------|--|-------------------|--------------|--------------------|------------|----------|-------------------|
| | | | | | | | | | | |
| No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) | | |
| 1 | Secured financial creditors belonging to any class of creditors | 1 | 16982740 | 1 | 16982740 | 24.56 | 0 | 0 | 0 | <u>Annexure 1</u> |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 4 | 72739000 | 1 | 52158292 | 75.44 | 26643266 | 0 | 26643266 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | <u>Annexure 5</u> |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | <u>Annexure 6</u> |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 3 | 9589221 | 0 | 0 | | 0 | 0 | 1291651 | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | <u>Annexure 9</u> |
| | Total | 8 | 99310961 | 2 | 69141032 | 100.00 | 26643266 | 2711975 | 27934917 | |